

Mr. Speaker: The question is:

12-09 hrs.

"That leave be granted to introduce a Bill to amend the Securities Contracts (Regulation) Act, 1956."

MOTION RE: INTERNATIONAL SITUATION

The motion was adopted.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Mr. Speaker, I beg to move:

Shri S. N. Mishra: I introduce the Bill.

"That the present International Situation and the policy of the Government of India in relation thereto, be taken into consideration."

INDIAN RAILWAYS (AMENDMENT) BILL*

The Deputy Minister of Railways (Shri Shah Nawaz Khan): I beg to move for leave to introduce a Bill further to amend the Indian Railways Act, 1890.

We had a debate on the international situation and foreign affairs in August last, i.e. nearly four months ago. These four months have seen considerable and significant developments. From the time we discussed this last, we have before us one important change that has occurred in West Asia, that is, in Iraq, where a revolution had taken place and the monarchy had been displaced by a republic. Fairly intimately connected with it was the situation in Lebanon, and that situation became worse and there was the landing of foreign troops both in Lebanon and in Jordan. Fortunately, the situation was controlled and ultimately the foreign troops were taken away.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Railways Act, 1890."

The motion was adopted.

Shri Shah Nawaz Khan: I introduce the Bill.

In this connection, I should like to refer to the work of the United Nations Commission in Lebanon, because I do think that that Commission performed a remarkably fine piece of work there and it was largely due to that Commission that tragic developments were avoided. May I also mention in this connection the name of the Indian member of that Commission, Shri Rajeshwar Dayal, to whom I should like to pay my tribute, knowing as I do the good work he did in this Commission in Lebanon? As the House knows, he had been appointed our High Commissioner for Pakistan.

INDIAN TARIFF (AMENDMENT) BILL*

The Minister of Industry (Shri Manubhai Shah): I beg to move for leave to introduce a Bill further to amend the Indian Tariff Act, 1934.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Tariff Act, 1934."

The motion was adopted.

Shri Manubhai Shah: I introduce the Bill.

Some hon. Members put me a question a little while ago—and some newspapers also rather seem to think—that most of our Missions are lying

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 8th December, 1958.

†Introduced with the recommendation of the President.